

Complaints against Unregistered/Unauthorized agents are referred to the concerned State police authorities for investigation and action under the law. Concerned Protector of Emigrants (POEs) also is instructed to initiate due action. During the last five years, the number of complaints received in case of illegal/Unauthorized Recruiting Agencies were 53 during 2005, 78 during 2006, 40 during 2007, 93 during 2008 and 63 during 2009 (upto June). During 2008 and 2009 (upto June), 56 and 09 prosecution sanctions were issued respectively.

The Foreign Employers (FEs) who are found to be harassing the Indian Workers are placed in the Prior Approval Category. As on today, 355 FEs are placed under Prior Approval Category List.

Registration of Indian Students Abroad

3565. SHRI MAHENDRA MOHAN :

SHRI N.K. SINGH :

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Union Government proposes to initiate steps to enforce a compulsory registration regime for the Indian students studying abroad as against the existing voluntary registration;

(b) if so, the details thereof;

(c) whether the Indian Embassies in the foreign countries have been asked to open websites to streamline the registration process; and

(d) if so, the time by which the process of compulsory registration of Indian students studying abroad would be started?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) to (d) Yes, Sir. The Ministry has undertaken an 'E-Governance in Emigration' project to transform the process of mobility of Indian workers and students going abroad into a simple, orderly and transparent process through an electronic platform.

As part of this project the details of Indian students going overseas for education will also be registered. This will help establish a data base of Indian students going abroad.

The project is being implemented with the technical assistance of the National Institute of Smart Government and is targeted for completion by the end of 2010.

Norms for Recruitings Agents

3566. PROF. ALKA BALRAM KSHATRIYA : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether Government has recently tightened norms for recruiting agents to check human trafficking;

(b) if so, the details thereof;

(c) whether the strategies have been formulated to effectively monitor the role of recruiting agents in the country; and

(d) if so, the details thereof?